

Annexure-7

Name of the Corporate Debtor: XECUTE HR SOLUTIONS PRIVATE LIMITED.; Date of Commencement of CIRP: 31.05.2021; List of stakeholders as on : 14.08.2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

S.No.	Details of claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1					-		NO	N/A	N/A	N/A	-	-	
2					-		NO	N/A	-	N/A	-	-	
3					-		NO	N/A	N/A	N/A	-	-	
			TOTAL		-	-	NO	N/A	-	0	-	-	
<p><i>Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records</i></p>													

